

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 223
(IB)-258(ND)2020

IN THE MATTER OF:

Arora Vinyl Pvt. Ltd. ... Applicant/Petitioner

Versus

Shri Banke Bihari Cotfab Pvt. Ltd. ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 12.02.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT: Arvind Kumar & Shubham Verma Advocates for petitioner

ORDER

None appeared for the Respondent. It appears from the previous order dated 12th February, 2020 that the Respondent has already been proceeded ex-parte.

Heard, Ld. Counsel for the Petitioner. **Order Reserved.**


-Sd-

**(L.N. GUPTA)
MEMBER (T)**


-Sd-

**(ABNI RANJAN KUMAR SINHA)
MEMBER (J)**